NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL							
				APPLI	ICATION NUMBER	:	
PETITION NUMBER NAME OF THE APPLICANT UNDER SECTION		: CA/5/2016 : SYNTHITE INDUSTRIES LTD : 14(1)					
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
						REPRESENTATION BY WHOM	
(\	T.R. Ramesh	Counsel for Objector / Creditor	Thy				
2.	TIC BHALKAR PRIYADARSHINI. N KERTHI SHWETHA	Counsel for Shareholder Objector. C.J. George Oteurs	* Jugar				
3.	M ar acztnanithaszuam	1.	The				
4.	K. Crawtham Kuma Athiban Vijay A.	counsel for Sharehalder Objector	Alliher				

ORDER

Shri Murali Ananthasivam, counsel for R1 company present. Shri T K Bhaskar, for shareholder/objector, counsel Shri TR Ramesh, counsel objector/creditor Shri and Athiban A K Vijay, for counsel shareholders/objectors are present. Time enlarged at the request of the objectors for their submissions. Put up on 15.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)